

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IN THE MATTER OF:

C.P. No. 07(ND)/2017

**Ratangiri Gas And Power Pvt. Ltd. And
Konkon LNG Pvt. Ltd.**

.....Petitioner

SECTION : UNDER SECTION 230-232 of the Companies Act, 2013.

Coram:

Order delivered on 29.06.2017

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**R. Vardharajan
Hon'ble Member (J)**


**For the Petitioner(s) : Shri U.K. Chaudhary, Senior Advocate
Shri Manpreet Lamba, Advocate
Shri Himanshu Vij, Advocate**

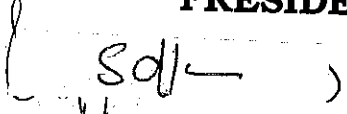
For the Respondent(s) : Shri C. Balooni, Company Prosecutor

**For the Objector(s) : Shri Jayant Mehta, Advocate
Ms. Smriti Churiwal, Advocate
Shri Gunjan Singh, Advocate**

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARDHARAJAN)
(MEMBER JUDICIAL)

Vineet